

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NO. 73 OF 2015

Dated: 6th April, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member**

In the matter of:-

M/s Armaan SteelsAppellant(s)
Versus
Punjab State Electricity Regulatory Commission & Anr.Respondent(s)

Counsel for the Appellant (s) : Mr. S. Vallinayagam

Counsel for the Respondent (s) : Mr. Sakesh Kumar for R-1

Mr. Anand K. Ganesan for R-2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **03.05.2016**.

(I. J. Kapoor)
Technical Member

ts/dk

(Justice Ranjana P. Desai)
Chairperson